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CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA 978/2003

New Delhi, this the 12th day of May, 2004

Hon'ble Sh. Shanker Raju, Member (J)

Sh. Anwar Ahmed
H.No.T-220, Munirka Village,
New Delhi, . . . Applicant

(By Advocate Sh. M.K.Bhardwaj)

V E R S U S

Union of India through

1. The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area, SJS Marg
New Delhi - 16,
2. Joint Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area, SJS Marg
New Delhi - 16,
3. Assistant Commissioner
Delhi Region, JNU Campus
New Mehrauli Road
New Delhi - 67,
4. Education Officer.
Kendriya Vidyalaya Sangathan
18, Institutional Area, SJS Marg
New Delhi - 16,

. . . Respondents

(By Advocate Sh. S. Rajappa)

O R D E R (ORAL)

Shri Shanker Raju,

In view of promotion of the applicant and his transfer to Bareilly, this OA has rendered infructuous.

2. OA is accordingly dismissed as having become infructuous. No costs.


(Shanker Raju)
Member (J)

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